

OFFICE OF THE DISTRICT & SESSIONS JUDGE : EAST DISTRICT  
KARKARDOOMA COURTS, DELHI.

ORDER

It is hereby ordered that the following Judicial Officers posted at Karkardooma Courts, Delhi, shall hold their Courts in Room Numbers as mentioned against their names, w.e.f. 03.06.2019.

Sl. No.	Name of the Officer	Court Room No.
1.	Sh. Sanjay Sharma-I, Additional Session Judge-05, Shahdara District, Karkardooma Courts, Delhi.	Court Room No. 12, A-Block, 2 <sup>nd</sup> Floor
2.	Sh. Sumit Dass, Additional District Judge-02, East District, Karkardooma Courts, Delhi.	Court Room No. 57, B-Block, 3 <sup>rd</sup> Floor

*Rakesh Tewari*  
(Rakesh Tewari) 11/6/19.

District & Sessions Judge, East District  
Karkardooma Courts, Delhi.

No. 4618-4641 /D&SJ (East)/KKD/Delhi

Date: 01/06/19

Copy for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District Judge & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
4. The District & Sessions Judge, North East District, Karkardooma Courts, Delhi.
5. The Administrative Civil Judge, North-East & Shahdara District., Karkardooma Courts, Delhi.
6. Officers Concerned.
7. The Chief Public Prosecutor, East/North-East & Shahdara District, Karkardooma Courts, Delhi.
8. The Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
9. The Incharge, Care Taking Branch/Facilitation Centre/PRO/Computer Branch, Karkardooma Courts, Delhi.
10. The Incharge, CMM Office, East/North-East & Shahdara District, Karkardooma Courts, Delhi.
11. Notice Board.
12. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
13. For uploading on LAYERS.
14. Concerned File.

*Rakesh Tewari*  
(Rakesh Tewari) 11/6/19.  
District & Sessions Judge, East District  
Karkardooma Courts, Delhi.